

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-1238(ND)2019

CORAM:

PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.11.2019

NAME OF THE COMPANY: M/s. Arcee Trading Corporation V/s. M/s. Dev Landcon Pvt. Ltd.

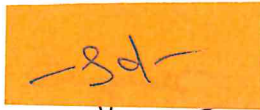
SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Basant Kr. Gautam, Advocate for the Petitioner
Mr. Sabhay Choudhary, Advocate for the Respondent

ORDER

Ld. Counsel for the CD submits that he has filed an application for setting aside the ex-parte order. Be listed for further consideration on 5th December 2019.



(L. N. Gupta)
Member (T)



(Ina Malhotra)
Member (J)